

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-177-2020**

Sunil G. Naik

.... Petitioner.

Versus

State of Goa and ors.

.... Respondents.

Mr. Gaurish Agni, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Addl. Government Advocate for the Respondents.

Coram : M. S. SONAK, &**SMT. M. S. JAWALKAR, JJ.****Date : : 6th October, 2020**

P.C.:

At the request of the learned Advocate General, we adjourn this matter by one week.

2. Mr. Gaurish Agni, learned Advocate for the petitioner states that the private respondent has been served in this matter.

3. Stand over to 13.10.2020.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-